

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 117

CA No. 297/19, IA No. 1439/23  
in  
CP(IB) No. 271/Chd/Pb/2018  
(Admitted)

**IN THE MATTER OF:**

JFC Finance (India) Ltd.

...Petitioner

Vs.

Mohak Carpets Pvt. Ltd.

...Respondent

**Under Section:** 7, Sec 66(1), Rule 35, Sec 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence  
the matter is adjourned to 03.06.2024.

**Sd/-**

Court Officer

Preeti  
29.04.2024